

Sixteenth Loksabha

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Title: Regarding pending funds to be released by the government of India to the state of Karnataka under the Mahatma Gandhi National Rural Employment Guarantee Scheme.

SHRI R. DHRUVANARAYANA (CHAMARAJANAGAR): Sir, I want to raise an important issue regarding the pending funds to be released by the Government of India to the State of Karnataka under the Mahatma Gandhi National Rural Employment Guarantee Scheme.

During the year 2015-16, the Government of India had to release Rs.1,946 crore but in reality, they released only Rs.991.55 crore. The State Government fully released its share of Rs.153.80 crore and released an additional Rs.750 crore to support the scheme to provide employment during the drought situations.

Again, during the year 2016-17, out of Rs.3,255.03 crore to be released by the Centre, the Centre released only Rs.2,261.11 crore. In addition to this, we, the all-Party MPs from Karnataka State, met the Rural Development Minister to release the pending amount of Rs.1,090 crore under the MGNREGS. But till today they have not released the money.

I urge the Union Government to release Rs.1,090 crore under the MGNREGS from the Central Government to the State Government of Karnataka. Thank you, Sir.

HON. DEPUTY SPEAKER: Now it is 8 0' clock. We have to extend it by some more time to exhaust the list. I think if the House agrees, we can extend the time of the House up to 8.30 p.m. If you all cooperate, we can extend up to 8.30 p.m. and finish it.

SEVERAL HON. MEMBERS: Yes.